

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).17272/2025

[Arising out of impugned final judgment and order dated 04-07-2025 in CRMWP No.12162/2025 passed by the High Court of Judicature at Allahabad]

STATE OF U.P. & ANR.

PETITIONER(S)

VERSUS

MOHD. ARSHAD KHAN & ANR.

RESPONDENT(S)

FOR ADMISSION and I.R.

IA No. 274141/2025 - EXEMPTION FROM FILING O.T.

IA No. 274143/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(Crl) No. 17579/2025 (II)

IA No. 268624/2025 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 18150/2025 (II)

IA No. 274335/2025 - EXEMPTION FROM FILING O.T.

Date : 12-12-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :

Mr. Pradeep Kumar Rai, Sr. Adv.

Ms. Farhat Naim, Adv.

Mrs. Rajshree Rai, Adv.

Mr. Vinay Kumar Rai, Adv.

Ms. Modoyia Kayina, Adv.

Mr. Shreyansh Singh, Adv.

Mr. Paras Chauhan, Adv.

Mr. Parimal Rai, Adv.

Mr. Ujjwal Singh Parmar, Adv.

Ms. Neha Raj Singh, Adv.

Mr. Virendra Singh, Adv.

Mr. Harish Gupta, Adv.

**M/S R And R Law Associates, AOR**

**Mr. Anil Kumar, AOR  
Mr. Gaurav Kumar, Adv.  
Mr. Sudip Patra, Adv.  
Ms. Santosh, Adv.  
Mr. Nikhil Kumar, Adv.  
Mr. Yogesh Kumar Goel, Adv.  
Mr. Prashant Singh, Adv.  
Ms. Amrita Srivastava, Adv.  
Mr. Kameshwar Srivastava, Adv.**

**Mr. Abhishek Babbar, Adv.  
Ms. Suvarna Swain, Adv.  
Mr. Yashwant Singh, AOR**

**Upon hearing the counsel the Court made the following  
O R D E R**

- 1. We have heard learned senior counsel/counsel appearing for the respective parties.**
- 2. Arguments concluded.**
- 3. Reserved for judgment/order.**

**(D. NAVEEN)  
COURT MASTER (SH)**

**(ANU BHALLA)  
COURT MASTER (NSH)**